CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

Petition No. 28/TT/2025

Subject : Petition for truing up of transmission tariff for the 2019-24 period

and determination of transmission tariff for the 2024-29 period for the "Combined Asset under ERSS-IV" in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5

Others

Date of Hearing : 23.4.2025

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Mohd. Mohsin, PGCIL

Ms. Suchitra, PGCIL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up and hence adjourned.

- 2. In the meantime, the Commission directed the parties to file their written submissions/affidavit, if any, in the matter within two weeks with a copy to the other side.
- 3. The Petition will be listed for hearing on **19.6.2025**.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)

